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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 2

COURT NO. : 1

01.05.2019

O.A./260/1050/2014

DILLIP KUMAR ROUT
-V/S-
A.G

ITEM NO: 72

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.J.K.Nayak

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Mr.J.K.Nayak, learned counsel for the respondents is present and heard.</p> <p>2. OA is dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>I.Nath</p>